

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-129/2006/1630 /A

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Naim Uddin Ahmed,  
District & Sessions Judge,  
Baksa.

Dated Guwahati, the 19<sup>th</sup> March, 2025.

Sub:- **Station leave.**

Ref:- Your letter No. DJ/BAK/2025/1087 dated 17.03.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 21.03.2025 till the morning of 24.03.2025.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo No.HC.VII-129/2006/163/ /A dated , 19-03-2025  
Copy to:

✓ The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**